

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 20.01.2021 (WEDNESDAY)

COURT – IV

10:30 AM

In the Court of Hon’ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon’ble Mr. Balvinder Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 471 of 2020	Pondicherry Extraction Industries Ltd. Vs. Bank of Baroda	A S Satish Kumar	Madhusmita Bora-R1
2.	Comp. App. (AT) (Ins) No. 472 of 2020	JKS The Banyaan Pvt. Ltd. Vs. Bank of Baroda	A S Satish Kumar	Madhusmita Bora-R1
3.	Comp. App. (AT) No. 329 of 2019	Arun Gupta & Anr. Vs. South Eastern Carriers Ltd. & Ors.	Rakesh Kumar	Vineeta Rathore-R2, R3 Kumarpal R. Chopra-R5 to 7 Ajay Gaggar-R2 & R4

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**By the order of Hon’ble Acting Chairperson
-sd/-
Registrar**